

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 51/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hridayam Heart & Vascular Institute -Vs- Shri Sankalp Medical & Research Institute Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.
Mr. A. Agarwal, Adv.
Ms. J. Joshi, Adv.
Ms. J. Sahoo, Adv.
Mr. S. Agarwal, Adv.

For Respondent (s)

Mr. Prabhu Prasanna Behera, Adv.
Ms. Gyaninee Nayak, Adv.
Mr. Lambit Senapati, Adv.
Mr. Susovan Mishra, Adv.
Mr. Sambit Sekhar Moharan, Adv.

ORDER

Ld. Counsel Mr. Abhijeet Agarwal appears for the petitioner. Ld. Counsel Mr. Sambit Sekhar Moharana appears for the respondent/Corporate Debtor. Rejoinder has been filed. Pleadings are completed. List the matter for hearing on 10.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)